

funding by State Governments and other beneficiaries. To reduce delay on account of land availability, security issues, forestry clearances etc. meetings with State Government/Central Government Officials are held from time to time. Contract conditions have been modified to bring efficiency in contract management, and field units have been further empowered.

Implementation of projects on cost sharing basis

3074. SHRI C.M. RAMESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether any mechanism has been evolved by the Ministry to implement projects on cost sharing basis with State Governments, especially with Government of Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) For completion of ongoing new line, gauge conversion and doubling projects, State Governments are regularly being approached to share cost of construction of railway line and/or provide land free of cost for the projects passing through their respective States. As a result, various State Governments have come forward to share cost of 35 projects. Andhra Pradesh Government is sharing cost of 7 new lines and 1 doubling project.

Setting up of mega locomotive units

3075. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for Railways flip-flop attitude in setting up of mega locomotive units;

(b) the reasons that Railways changed its stand from PPP mode to execute on its own;

(c) whether any consultations have been held in this regard with Ministry of Finance, Planning Commission, etc.;

(d) if so, the outcome thereof;

(e) the reasons that there is a deep division between Railway Board and others on this issue; and